GOVERNMENT OF INDIA PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS LOK SABHA

UNSTARRED QUESTION NO:549
ANSWERED ON:26.11.2014
REPRESENTATION OF OBC SC ST IN HIGHER OFFICERS
Rathwa Shri Ramsinh Patalyabhai; Yadav Shri Hukmdev Narayan

Will the Minister of PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS be pleased to state:

- (a) whether the representation of SCs, STs and OBCs in the higher echelons of bureaucracy is dismal and if so, the details thereof and the reasons therefor;
- (b) the number of Secretary, Additional Secretary, Joint Secretary level officers in Ministries and the percentage representation of SCs/STs and OBCs, Ministries and Departments-wise;
- (c) the efforts being made by the Government to ensure representation of SCs/STs and OBCs at the above said levels in Central Government Ministry in accordance with their reservation;
- (d) the eligible SCs/STs and OBCs AS/JS who could have been promoted to the rank of Secretary and Additional Secretary during the last two years; and
- (e) the time by which the Government proposes to promote the eligible officers?

Answer

Minister of State in the Ministry of Personnel, Public Grievances and Pensions and Minister of State in the Prime Minister's Office. (DR. JITENDRA SINGH)

- (a): The representation of SC & ST officers in the higher echelon of bureaucracy has been indicated in the table given in the reply to para (b). As far as OBC officers are concerned, the reservation for officers belonging to OBC started w.e.f 1994. The officers who qualified under OBC reservation system are yet to gain the requisite seniority for appointment as Additional Secretary, Special Secretary and Secretary. The appointment of officer depends on their empanelment to hold the post at the relevant level and willingness to come on Central deputation.
- (b): The number of Secretary, Special Secretary, Additional Secretary and Joint Secretary in various Ministries/Departments under the Central Staffing Scheme, as per available records, are as under:

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Level Total SC ST
Number %age Number %age
Secretary 72 4 5.55 2 2.78
Special 19 1 5.26 1 5.26
Secretary
Additional 60 1 1.67 2 3.33
Secretary
Joint Secretary 280 22 7.86 7 2.50
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The posts of Secretary of Scientific Departments, Ministry of External Affairs, Department of Legal Affairs and Legislative Department under the Central Government are not under the Central Staffing Scheme.

- (c): To fill up the post of Secretary, Additional Secretary and Joint Secretary in Ministries/ Departments of Government of India under the Central Staffing Scheme (CSS), the officers of various services participating under the CSS are considered for empanelment to hold these posts. These posts are not cadre posts of any service. Out of the empanelled officers, those who give their option for deputation are considered for appointment under the CSS. There is no provision for reservation of SCs/STs in the posts under the CSS. However, at the time of empanelment every effort is made to empanel officers belonging to SC/ST categories; if necessary, by adopting liberal benchmark as compared to officers of General category.
- (d) & (e): As replied in para (c), since these post under CSS are not cadre posts of any service, the question of promotion to the rank of Additional Secretary/ Joint Secretary under the CSS does not arise. The promotion to such officers are given in the Cadre.